

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

LOK SABHA

**UNSTARRED QUESTION NO. 3483
TO BE ANSWERED ON 15.07.2019**

UPGRADATION OF ESIC DISPENSARIES

3483. ADV. ADOOR PRAKASH:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government has taken any decision to upgrade the dispensaries run by Employees' State Insurance Corporation (ESIC) as hospitals; and**
- (b) if so, the State-wise details of dispensaries upgraded as hospitals and the present status of the same?**

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI SANTOSH KUMAR GANGWAR)**

(a) & (b): Yes, Sir. Employees' State Insurance Corporation (ESIC) in its 172nd and 177th meeting held on 06.12.2017 and 19.02.2019 respectively, has taken decision to upgrade ESI dispensaries into 6/30 bedded hospital with norms as under:

For 6 bedded Hospital:

- At least 5 doctors dispensary covering minimum 10,000 Insured person (IP) populations.**
- OR**
- 5 doctors dispensary with average OPD attendance for last 3 years to be 200 per day.**
- No Employees' State Insurance Corporation / Employees' State Insurance Scheme Hospital within 10 KM in metro cities and 20 KM in other cities.**

For 30 bedded Hospital:

- 20,000 IPs in a plain area or 15,000 IPs in North East Region/ Hilly area**
 - No ESIC/ ESIS health care delivery institution within the radius of 25 KM**
- Based on these norms, no proposal has been received from State Governments for upgradation of dispensaries into 6/30 bedded hospitals.**
